Grant-in-aid to voluntary organizations

126. SHRI K. SOMAPRASAD: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of grant-in-aid sanctioned to voluntary organizations during the last three years with the numbers of organizations and the amount received by each;
- (b) whether any complaint has been received on the malpractices in spending the amount sanctioned by the Ministry by any NGOs or voluntary organizations during that period; and
 - (c) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The details of grant-in-aid released to NGOs/voluntary organizations during each of the last three years are given in the Statement-I (*See* below).

(b) and (c) Details of complaints received and the action taken thereon in 2013-14, 2014-15, and 2015-16 are given in the Statement-II.

Statement-I

Details of grant-in-aid released to voluntary organizations during 2013-14, 2014-15 and 2015-16.

(Amount of ₹ in lakh)

Sl. No.Name of the Scheme		Funds provided/released to NGOs/VOs during						
-		2013-14		2014-15		2015-16		
		No. of	Amount	No. of	Amount	No. c		
1	2	3	4	5	6	7	8	
1.	Scheme of GIA to Voluntary Organizations working for Scheduled Castes.	222	1895.48	166	1902.70	115	4989.77	
2.	Assistance to Voluntary Organization working for	39	296.73	30	448.61	18	502.15	

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1	2	3	4	5	6	7	8	
	the welfare of Other Backward Classes.							
3.	Babu Jagjivan Ram Chhatrawas Yojna	23	2241.40	10	1395	13	1429	
4.	Free Coaching for SC & OBC Students	25	291.50	35	367.00	31	321.03	
5.	Scheme of Integrated . Programme for Older Persons	255	1556.61	248	1499.07	332 2	2758.06	
6.	Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse.	231	2540.90	259	3074.00	289 3	3615.00	
7.	Assistance to Disabled Persons for Purchase/ Fitting of Aids/Appliances.	80	2099.97	41	963.01	12	246.83	
8.	Deendayal Disabled Rehabilitation Scheme.	550	6364.09	640	5008.04	589 5	5018.99	

Statement-II

Details of complaints received against NGOs and action taken during the year 2013-14 to 2015-16

Sl. No. Name of the Scheme		Number of Complaints	Action Taken
1.	Assistance to Voluntary Organization working for the welfare of Other Backward Classes.	5 Cc fur thr an rel	omplaints of misuse of nds were investigated rough inquiry/inspection d further release of funds leased only on receipt of tisfactory report. In cases
12		irr sh an	nere <i>prima</i> facie regularities were found, ow cause notice issued d defaulting NGOs were acklisted, if necessitated.

S1.	No.Name of the Scheme N	umber of Complaints	Action Taken
2.	Scheme of Integrated Programme for Older Persons.	3	
3.	Scheme for Prevention of Alcoholis and Substance (Drugs) Abuse.		
4.	Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliance	r	
5.	Deendayal Disabled Rehabilitation		

Model village for development of Scheduled Caste population

- 127. SHRI VIVEK GUPTA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) how far Government has been successful in achieving the target of model villages for integrated development of Scheduled Caste population, under the Pradhan Mantri Adarsh Gram Yojana (PMAGY);
- (b) whether these model villages are not based on discriminatory pattern, developing few villages and leaving out others;
- (c) the details of funds allocated and spent during the last three years for the scheme, State-wise; and
- (d) whether Government has been able to achieve minimum of three targets completely since the time of its implementation, as defined in the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) Pradhan Mantri Adarsh Gram Yojana (PMAGY) aims at integrated development of villages having more than 50% Scheduled Caste (SC) population. The scheme covers 2500 villages in Assam, Bihar, Himachal Pradesh, Rajasthan, Tamil Nadu, Uttar Pradesh, Madhya Pradesh, Karnataka, Punjab, Odisha, Jharkhand, Chhattisgarh, Haryana, Andhra Pradesh and Telangana. 372 villages which have achieved monitorable targets as per PMAGY Guidelines have been declared as Adarsh Gram.